

ü  
C.A.No. 1901 OF 2003  
ITEM No.3

Court No. 7

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 3-4 in Civil Appeal No.1901/2003

YUNUS ALI (DEAD)

Appellant (s)

VERSUS

KHURSHEED AKRAM

Respondent (s)

( For substitution of deceased Appellant to his Lrs. and c/delay  
in filing substitution application and office report )

Date : 23/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s)

Mr. Ajay Choudhary, Adv.

For Respondent (s)Ms. Minakshi Nag, Adv.

Mr. Ejaz Maqbool, Adv.

Mr. Abhimeet Sinha, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.

Application for substitution is allowed.

Anita

(Jasbir Singh)

Court Master